

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANJU BHUTERIA, Adv.
2. ARITRA BASU, Adv.
3. SONIA SHARMA, Adv.
4. UTTAM SHARMA, Adv.

for the
Operational
Creditor.

[Signature]
7.8.17

1. AKHILESH K. SHRIVASTAVA, Adv.
2. AKASH SHARMA, Pr. CS

Intervening
applicant
on behalf of
Powers International
(P) Ltd.

Akash Sharma
7.8.17

07.08.2017 – C.P. (IB) No. 356 / KB / 2017 – Jai Balaji Industries Ltd. –Versus-
Jai Venktesh Concast Pvt. Ltd.

ORDER

Ld. Lawyers on behalf of the Operational Creditor as well as intervener is present.

Intervener appeared and served the copy upon the Operational Creditor. Objection / Intervener petition is not yet on record as such it is not possible to hear the matter.

Fixed on 9th of August, 2017.

(MANORAMA KUMARI)
MEMBER (J)